

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1318
ANSWERED ON:03.03.2000
EXPORT OF GROUNDNUT
SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantum of groundnut exported annually to different countries, country-wise;
- (b) whether European Union imports a major chunk of country's total groundnut earmarked for export;
- (c) whether the European Commission has been rejecting some of the consignments every year; and
- (d) if so, the steps taken to protect the interest of Indian exporters by proper negotiation with EU?

Answer

MINISTER OF COMMERCE AND INDUSTRY(SHRI MURASOLI MARAN)

(a) &(b) The total quantity and value of groundnuts exported during the last three years to all countries and to the European Union (EU) is as follows:-

Year	ALL COUNTRIES		TO EUROPEAN UNION		
	Quantity (MT)	Value crores)	(Rs. Quantity (MT)	Value crores)	(Rs.
1996-97	1,48,626	325.84	24954	56.37	
1997-98	2,45,129	566.30	78031	185.79	
1998- 99 (Prov.)		55,574	138.48	10048	23.96
1999- 2000 (Prov.)		30,348	72.17	2654	7.74

(Apr.-June, 99)

(Source: DGCI&S, Calcutta)

Country-wise details of exports are given in the monthly bulletin/annual numbers of Foreign Trade Statistics of India published by the Directorate General of Commercial Intelligence and Statistics, Calcutta, copies of which are available in the Parliament Library.

(c) & (d) Due to unacceptable level of aflatoxin in a few consignments of groundnuts originating from India, the European Union requested for an assurance that measures will be taken to prevent such contamination in future, and to outline the nature of these measures. With effect from 1.4.99, the export of groundnuts to European Union has been made subject to compulsory registration of contracts with Agricultural and Processed Food Products Export Development Authority (APEDA) alongwith controlled Aflatoxin level certificate given by agencies/laboratories nominated by APEDA.